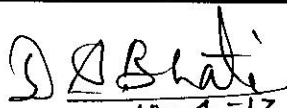


**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR  
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF  
MARCH -2017**

KIND OF CASES	PREVIOUS	INSTITUTION			DISPOSAL			CLOSING
	BALANCE	DB	SB	TOTAL	DB	SB	TOTAL	BALANCE
<b>MAIN CASES</b>								
<b>CIVIL SIDE</b>								
CIVIL FIRST APPEAL	7889	-	58	58	-	23	23	7924
CIVIL SECOND APPEAL	2594	-	30	30	-	19	19	2605
EX. FIRST APPEAL	32	-	0	0	-	2	2	30
EX. SECOND APPEAL	4	-	0	0	-	0	0	4
CIVIL MISC. APPEAL	24932	20	262	282	21	84	105	25109
CIVIL REVISION	459	0	12	12	0	34	34	437
CIVIL REVIEW	556	10	6	16	39	59	98	474
CUSTA (CUSTOM APPEAL)	1	0	-	0	0	-	0	1
INCOME TAX REF.	6	-	-	0	0	-	0	6
OTHER TAX REF.	3	-	-	0	0	-	0	3
TAX CASES	0	-	-	0	-	-	0	0
EXCISE ACT REF.	0	-	-	0	-	-	0	0
L. T. APPEAL	614	3	0	3	8	0	8	609
W. T. A.	8	2	-	2	-	-	0	10
SALES TAX REVISIONS	630	0	35	35	0	5	5	660
TESTAMENTARY CASES	1	-	0	0	-	-	0	1
COMPANY PETITION	30	0	0	0	0	1	1	29
COMPANY APPEAL	3	-	0	0	-	0	0	3
COMPANY APPLS.	11	-	1	1	-	0	0	12
COMPANY SUITS	-	-	-	0	-	-	0	0
COMPANY LIQUIDATION	12	-	-	0	-	0	0	12
ELECTION PETITION	0	-	-	0	-	-	0	0
SPECIAL APPEAL ( CIVIL)	27	1	-	1	2	-	2	26
SPECIAL APPEAL ( WRIT)	1958	93	0	93	318	-	318	1733
CIVIL CONTEMPT	1775	3	117	120	12	104	116	1779
CIVIL WRIT	41436	71	1142	1213	72	1377	1449	41200
RECRIMINATION PET.	-	-	-	0	-	-	0	0
CENTRAL EXCISE APPEAL	260	23	-	23	5	-	5	278
CROSS OBJECTION	646	0	0	0	0	0	0	646
CIVIL REFERENCE	1	-	-	0	-	-	0	1
<b>TOTAL "A"</b>	<b>83888</b>	<b>226</b>	<b>1663</b>	<b>1889</b>	<b>477</b>	<b>1708</b>	<b>2185</b>	<b>83592</b>
<b>CRIMINAL SIDE</b>								
MURDER REFERENCE	2	0	-	0	0	-	0	2
CRIMINAL APPEAL	17116	9	134	143	17	62	79	17180
CRIMINAL REVISION	7661	-	155	155	0	76	76	7740
CRL. MISC. PET. U/S 482 CR. P.C.	4280	0	481	481	2	399	401	4360
CRL. MISC. BAIL U/S 438 & 439 CR. P. C.	1039	-	951	951	-	1151	1151	839
CR. CONT. PETITION	3	-	0	0	0	0	0	3
CRIMINAL REFERENCE	-	-	-	0	-	-	0	0
HABES CORPUS	171	10	-	10	13	-	13	168
CR. L TO A	424	4	40	44	9	32	41	427
CRLW	80	0	1	1	0	9	9	72
CRLO (CRIMINAL ORIGINAL)	0	0	2	2	0	0	0	2
<b>TOTAL B</b>	<b>30776</b>	<b>23</b>	<b>1764</b>	<b>1787</b>	<b>41</b>	<b>1729</b>	<b>1770</b>	<b>30793</b>
<b>TOTAL A + B</b>	<b>114664</b>	<b>249</b>	<b>3427</b>	<b>3676</b>	<b>518</b>	<b>3437</b>	<b>3955</b>	<b>114385</b>
<b>OTHER ORIGINAL JURISDICTION CASES</b>								
ARBITRATION APPLICATION	12	-	9	9	-	4	4	17
LEAVE TO APPEAL TO S. C	28	-	1	1	0	1	1	28
CIVIL TRANSFER APPLICATION	184	-	17	17	0	17	17	184
CRIMINAL TRANSFER	16	-	0	0	-	4	4	12
<b>TOTAL C</b>	<b>240</b>	<b>0</b>	<b>27</b>	<b>27</b>	<b>0</b>	<b>26</b>	<b>26</b>	<b>241</b>
<b>GRAND TOTAL A+B+C+</b>	<b>114904</b>	<b>249</b>	<b>3454</b>	<b>3703</b>	<b>518</b>	<b>3463</b>	<b>3981</b>	<b>114626</b>

  
 10-4-17  
 DEPUTY REGISTRAR (JUDL.)